

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

**HIGH COURT OF ANDHRA PRADESH - Civil Judges (Senior Division) –
Vacancies in the cadre of Civil Judge (Senior Division) by promotion from
the cadre of Civil Judge (Junior Division) for the year 2025 – NOTIFIED.**

ROC.NO.316/2025-B.SPL.

NOTIFICATION NO.338-B.SPL:

DATED:29.03.2025

Order dated 04.01.2007 of the Hon'ble Supreme Court in
Malik Mazhar Sultan vs. U.P. Public Service Commission
(Civil Appeal No.1867 of 2006).

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The High Court is hereby notifies **two (02)** vacancies in the cadre of
Civil Judges (Senior Division) to be filled by promotion from the cadre of
Civil Judges (Junior Division) for the year 2025.


REGISTRAR (VIGILANCE)
High Court of Andhra Pradesh
Amaravati.